

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 232 of 2014 & IA-369 of 2014**

**Dated** : **28<sup>th</sup> April, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Pune Power Development Pvt. Ltd.** .... **Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa P.Chawan,  
Mr. Harvinder Jaggi, Mr. Ravindra R.Chile,

Counsel for the Respondent(s) : Mr. Srishti Govil for R-2 & R-3

**ORDER**

Ms. Deepa P. Chawan, learned counsel for the Appellant has been heard for sometime. There is a short matter involved in this appeal but considering the personal difficulty of the learned counsel for the Appellant and as per the convenience of the learned counsel for the parties, this appeal be posted for remaining arguments on **8<sup>th</sup> July, 2016**.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/kt